COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 02 OF 2017

Dated: 10th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO			••	Appellant(s)
Central Electricity Regulatory Con	Versus city Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam Ms. S. Amali		
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg for R-2		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt